

**THE HIGH COURT OF MEGHALAYA  
AT SHILLONG**

Dated Shillong the \_\_\_ March 2017

**EXTENSION NOTICE FOR N.I.Q**

**No. HCM II/73/2015/Comp/** : The date of receipt and opening of the quotations relating to "**supply and installation of finger print/Card based Biometrics Attendance System**" vide NIQ No. HCM II/73/2015/Comp/753 dated 9<sup>th</sup> March 2017 is hereby extended to 10<sup>th</sup> April 2017 at 1:00 PM and opening of quotations will be on the same day i.e. 10<sup>th</sup> April 2017 at 1:30 PM.

**REGISTRAR GENERAL**

**Memo No. HCM II/73/2015/Comp/11162A** Dated Shillong the 31<sup>st</sup> March, 2017  
**Copy to:**

1. Joint Registrar-cum-Secretary to Hon'ble Chief Justice, High Court of Meghalaya
2. The Director, DIPR, Shillong for publishing in 2(two) Newspapers i.e. Mawphor and Shillong Times
3. The System Analyst for uploading in the Official website
4. Office Notice board
5. Account Section
6. Office file.

  
**REGISTRAR GENERAL**